Name of the corporate debtor: Sabve Rohini Contractors Private Limited															
	Date of commencement of CIRP: 27/03/2025														
	List of creditors as on 17/04/2025:														
Operational creditors (Government Dues) (Amount in ₹)															
		Details of claim received		Details of claim admitted							Amount			(Amount in <b>x</b>	
SI. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	Amount of contingent claim	of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
1	Commissioner, CGST & Central Excise, Belapur Commissionerate	9/4/2025	27,839,657	-	-	-	-	-	-	-	-	-	27,839,657		
2	Income Tax Officer (TDS) - 2(2)(1), Mumbai	7/4/2025	3,016,280	-	-	-	-	-	-	-	-	-	3,016,280		
3	Deputy Commissioner of State Taxt (Sanpada_502)/RAI-NOD-E-0105	9/4/2025	64,965,216	-	-	-	-	-	-	-	-	-	64,965,216		
	Total		95,821,153	-	-	-	-	-	-	-	-	-	95,821,153		

Notes:

The claims are provisionally admitted on basis of preliminary verification based on the data / documents shared by the claimant and preliminary documents / data shared by SBoD / erstwhile Promoter of Corporate Debtor. The RP has verified the claims and shared requisite queries with claimants / SBoD for their responses, accordingly amount is kept under verification, the same will be updated / modified as and when clarification received from claimant / SBoD / erstwhile Promoter of Corporate Debtor.